

**GOVERNMENT OF INDIA**

**MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA**

**UNSTARRED QUESTION NO- 5626**

**ANSWERED ON- 04/04/2025**

**IMMIGRATION OF INDIANS THROUGH ILLEGAL MEANS**

**5626. SHRI RAJEEV RAI**

**Will the Minister of EXTERNAL AFFAIRS be pleased to state :-**

- (a) whether it is a fact that large number of Indians have immigrated to other countries unauthorisedly through illegal means;**
- (b) if so, the details of number of Indians staying illegally in USA and European countries;**
- (c) whether the Government has constituted any Committee to delve into the reasons for such illegal immigration of Indians and for taking necessary steps to plug the loopholes encouraging illegal immigrations;**
- (d) if not, the reasons therefor and whether constitution of such Committee is in the pipelines;**
- (e) if so, the details thereof and if not, the reasons therefor?**

**ANSWER**

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS**

**(SHRI KIRTI VARDHAN SINGH)**

**(a) & (b) Many foreign countries, including USA, do not provide information on these illegally emigrated or staying in their countries, except when they are under orders of deportation and travel document/nationality verification is required. As such, our Missions and Posts do not have any reliable data on the number of Indians illegally emigrated or staying in foreign countries. The procedure followed for deportation of foreign nationals also varies from country to country. Some countries do not arrest the deportees and put them in detention/deportation centers until deportation. Moreover, the information about arrest/detention and deportation is not shared with Indian Missions/Posts and the deportation is done directly by the host Government if the deportee has valid travel document. Indian Missions/Posts are contacted by the host Governments only in such cases where the nationality verification and issuance of Emergency Certificate (EC) to the deportee is required. Since all foreign countries do not share details of all Indian illegally staying in their countries, the exact number of such Indians is not available with this Ministry.**

**(c) to (e) No such Committee has been formed as on date and also there is no such proposal under consideration of the Government.**

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